

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 751
TO BE ANSWERED ON 08/02/2023

DELAY IN FUND TRANSFER UNDER MGNREGS

751 DR. JOHN BRITTAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) amount held up owing to the delay in processing the fund transfer orders at the Central Government level (stage 2) under MGNREGS as on 31st March of last five years, Statewise and year-wise details thereof;
- (b) the amount outstanding towards payment of cost of material component as on date, State-wise details thereof;
- (c) whether Government noted criticism against redacting the data for tool sharpening in MGNREGS operational guidelines;
- (d) if so, whether Government will review this; and
- (e) whether Government agrees to extend the benefit of Employees' State Insurance (ESI) Scheme to MGNREGS workers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b): The funds release under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is based on the provision of the Mahatma Gandhi National Rural Employment Guarantee Act and guidelines. As per the guidelines, the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The State Government can make advance payment to Mahatma Gandhi NREG Scheme subject to recoupment after release of funds by Central Government.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 03.02.2023) are given at **Annexure**.

(c) & (d): Government has decided to withdraw the provision of sharpening of tools charge.

(e): No, Sir.

Annexure

Annexure referred in reply to parts (a) & (b) of Rajya Sabha Unstarred Question No. 751 dated 08.02.2023.

| State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2022-23 (as on 03.02.2023) | | |
|---|------------------------------------|--|
| Sl. No. | State/UT | Material liabilities (Rs. In crore) |
| 1 | Andhra Pradesh | 836 |
| 2 | Arunachal Pradesh | 24 |
| 3 | Assam | 112 |
| 4 | Bihar | 471 |
| 5 | Chhattisgarh | 0 |
| 6 | Goa | 0 |
| 7 | Gujarat | 0 |
| 8 | Haryana | 0 |
| 9 | Himachal Pradesh | 29 |
| 10 | Jammu and Kashmir | 24 |
| 11 | Jharkhand | 0 |
| 12 | Karnataka | 638 |
| 13 | Kerala | 137 |
| 14 | Ladakh | 2 |
| 15 | Madhya Pradesh | 362 |
| 16 | Maharashtra | 200 |
| 17 | Manipur | 89 |
| 18 | Meghalaya | 102 |
| 19 | Mizoram | 0 |
| 20 | Nagaland | 92 |
| 21 | Odisha | 187 |
| 22 | Punjab | 32 |
| 23 | Rajasthan | 97 |
| 24 | Sikkim | 4 |
| 25 | Tamil Nadu | 0 |
| 26 | Telangana | 0 |
| 27 | Tripura | 7 |
| 28 | Uttar Pradesh | 0 |
| 29 | Uttarakhand | 0 |
| 30 | Andaman & Nicobar | 0 |
| 31 | Dadra & Nagar Haveli & Daman & Diu | 0 |
| 32 | Lakshadweep | 0 |
| 33 | Puducherry | 0 |
| 34 | West Bengal (2021-22) | 2221 |
| | West Bengal (2022-23) | 491 |
| | Total | 6,157 |
